

This technology may have some defence applications.

(c) and (d). Department of Defence Research and Development has undertaken an Integrated Guided Missile Development Programme. This programme is progressing satisfactorily.

Films of Tourist Attraction

2413. SHRI BHADRESWAR TANTI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Department of Tourism produces films of tourist attraction for the domestic and the overseas markets;

(b) whether such films have been produced on Assam; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Irrigation Projects Pending Clearance

2414. SHRI BHADRESWAR TANTI: Will the Minister of PLANNING be pleased to state:

(a) the number of irrigation projects in various States cleared by the Planning Commission during 1987-88 and 1988-89; and

(b) the names of irrigation projects of Assam pending clearance by the Planning Commission?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) Three Irrigation projects of various States were cleared in 1987-88 and 6 irrigation projects were cleared in 1988-89.

(b) Pahumara Medium Irrigation project is the only one project of Assam pending clearance by the Planning Commission.

Census in Assam

2415. SHRI BHADRESWAR TANTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government proposed to conduct census in Assam;

(b) if so, whether Union Government had asked the Government of Assam for co-operation for holding such a census; and

(c) if so, the reaction of State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) to (c). The 1981 Census could not be conducted in Assam State because of the disturbed conditions prevailing in that State at the time of the Census and later because the State Govt. had stated that it was engaged in the implementation of the Assam accord and was not in a position to provide enumeration agency for the conduct of the Census.

It is proposed to conduct the 1991 Census in Assam along with the rest of the country.

Under weighing of Export Cargo

2416. CH. KHURSHID AHMED: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether cases of wrong declaration of weight and under-weighting the export consignments have been detected recently at the Indira Gandhi International Airport;

(b) if so, the details thereof;

(c) the annual estimated loss suffered by Government as a result thereof;

(d) whether the persons involved in such malpractices have been identified;

(e) if so, the action taken in the matter ; and

(f) the measures contemplated to streamline the system to check such malpractices?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). On the basis of sample checks of export consignments done by IAAI during the year 1988 at IGI Airport, certain instances of under-weighting involving a revenue loss of Rs. 5,876/- to IAAI have come to notice. Compared to the total Cargo-handling revenue of IAAI, the incidence of loss on this account is negligible.

(d) and (e). The shippers and Customs clearing Agents involved in detected cases have been identified and the airlines concerned have been advised to take necessary action. Penal charges were also levied on erring exporters.

(f) The arrangements for weighing of Cargo have been strengthened and penal charges have been introduced for weight variations beyond acceptable limit.

Privatisation of Airlines

2417. SHRI KAMAL NATH: Will the Minister of CIVIL AVIATION AND TOURISM

be pleased to state:

(a) whether a high-powered Committee has recommended to the Government for privatisation of airlines in the country; and

(b) if so, the reaction of the Government with regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Partial privatisation finds mention in the Report of the Steering Committee on Perspective Planning for Transport Development. The National Committee on Tourism set up by the Planning Commission has also recommended partial privatisation in order to augment equity capital and to increase customer responsiveness etc. of airlines.

No view has yet been taken in this regard.

Funds to Karnataka in Seventh Plan

2418. SHRI D.K. NAIKAR: Will the Minister of PLANNING be pleased to state:

(a) the allocation of funds for Karnataka during the Seventh Five Year Plan for various sectors and the amount spent during the first four years of the plan, year-wise; and

(b) the reasons for not fully utilising the funds, if any?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) and (b). A statement showing the Seventh Plan outlay and expenditure in the first four years of the Plan, as reported by the Government of Karnataka, is given below. It will be seen that, in each of the four years 1985-86 to 1988-89, no shortfall in expenditure is reported.